

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:294  
ANSWERED ON:14.08.2006  
PROCUREMENT OF POOR QUALITY OF FOODGRAINS  
Bhadana Shri Avtar Singh;Mishra Dr. Rajesh Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) the status report of the raids conducted by the Central Bureau of Investigation (CBI) in the case of irregularities committed by the staff of the Food Corporation of India (FCI) in procurement of poor quality of wheat and rice during the last three years and the current year; and

(b) the time by which the cases are likely to be disposed of finally?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE STARRED QUESTION NO. 294 DUE FOR ANSWER ON 14.08.2006 IN THE LOK SABHA.

(a): Central Bureau of Investigation (CBI) has not conducted any search during last three years i.e. 2003, 2004 and 2005 against officers/officials of Food Corporation of India (FCI) on the allegation of procurement of poor quality of wheat and rice. However, during the current year, CBI conducted searches in 3 cases in which 3 First Information Reports were registered on 07.01.2006 against 83 officers/officials including the then Senior Regional Manager, FCI, Punjab region, besides 330 private rice millers, on the allegation that during the Kharif Marketing Season (KMS 2004-05), the FCI staff in Punjab region in criminal conspiracy with private rice millers, had accepted sub-standard rice consignments and released payments as prescribed for Grade-A rice and thereby caused huge financial loss to FCI.

(b): Investigation in all the above three cases are in progress and is being expedited by the CBI but a definite time frame cannot be given at this stage for completion of the same.